

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

To

1. Shir Bhupinder Singh Salathia
President, J&K High Court Bar Association
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem N. Sadotra, Secretary, J&K High Court Bar Association, Jammu.

No.

4150/62

Date

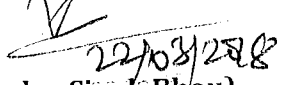
22/3/18

Sir,

You are requested to make it convenient to join us over a cup of tea in my office chamber on 28th of March, 2018, at about 1:00 P.M to deliberate upon the following issues;

1. Suggesting the name of suitable NGO to be engaged for cleanliness and maintenance of lawyers' chambers building and hiring of watchman for watch and ward purpose.
2. Repairs of water supply pipes, commodes and other sanitary fittings in lawyers' chambers.
3. Other ancillary matters concerning cleanliness and maintenance of lawyers' chambers building.

Yours sincerely,


(Virinder Singh Bhou)
Registrar Judicial

Copy to

1. Registrar General, High Court of J&K, Jammu, for information.
2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.